

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 5

Caveat No. 10/2024
And
CP/22(CH)2024

IN THE MATTER OF:

Rajesh Kumar ... **Petitioner**

And

Shiv Shakti Fibres Pvt. Ltd. ... **Respondent**

Under Section: 241(1), 242(4), CA 2013

Order delivered on 19.04.2024

CORAM:

SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Anurag Jain with Mr. Bindas Gandhi and
Mr. Vishwajeet Gupta, Company Secretaries.

ORDER

Since the Member (Technical) is not present at the time of the hearing of the matter and also refused to attend the Court, with the consent of the counsel, this matter is adjourned to 03.05.2024.

Sd/-
(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)